

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 05  
**(CAA)-272(PB)/2017**

**IN THE MATTER OF:**  
Touchstone Holdings Pvt. Ltd.

.... Applicant/Petitioner

**Order under Section 230-232**

**Order delivered on 22.05.2020**

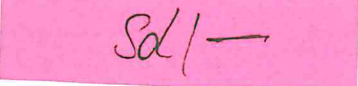
**CORAM:**  
SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT


SH. NARENDER KUMAR BHOLA  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**  
For the Applicant Mr. Afnaan Siddiqui, Adv.  
For the Shareholder Objector Mr. Vipul Ganda, Adv.

**ORDER**

At request of the Petitioner counsel stating that he has to take instructions from the Board, list this application for further hearing on **22.06.2020**.

  
(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

22.05.2020  
Aarti Makker